

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00220/2018

Jabalpur, this Friday, the 22nd day of June, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Babulal Burman, S/o Late Shri Gayadeen Burman,
Aged about 64 years, Ex.Loco Pilot, SECR,
Shahdol, R/o Ward No. 29, Sighpur,
Shahdol, Pin-482001

-Applicant

(By Advocate –**Shri Kishore Roy**)

V e r s u s

1. Union of India, through General Manager,
SECR, Bilaspur, C.G.Pin-495004

2. Sr. Divisional Personal Officer, SEC Railway,
Bilaspur, C.G., Pin-495004

3. Branch Manager, LIC (Main Branch),
Bilaspur, through Sr. D.P.O,
Bilaspur, C.G., Pin-495004

-Respondents

(By Advocate –**Smt. Anjana Shrivastava proxy counsel
of Shri A.S.Raizada**)

O R D E R (ORAL)

By Navin Tandon, AM:-

The applicant was a Loco-pilot with the respondent
department and retired on 31.12.2014.

2. He submits that Rs. 852/- per month has been recovered from his salary from November 2005 to December 2014 in the name of LIC policy No. 381483337.

3. He submits that the maturity amount of this deduction has not been paid to him in spite of his several representations.

4.. At this stage, the learned counsel for the applicant submits that he would be satisfied if the representations dated 30.01.2016 & 08.12.2017 (Annexure A-2 & A-3) may be decided by the respondents in a time bound fashion.

5. Accordingly, without going into the merits of the case, at the admission stage itself, we dispose off this Original Application with a direction to the competent authority of the respondents to consider and decide the representations dated 30.01.2016 & 08.12.2017 (Annexure A-2 & A-3) of the applicant within a period of 60 days from the date of receipt of a certified copy of this order, and communicate the same to the applicant.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member